NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P. (IB)/1325(MB)2022

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s KISHORE GANGARAM MAHTANI**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Amey Hadwale, Advocate a/w Ms. Geeta Lundwani, Advocate appeared for the Respondent.
2. Mr. Abhishek Devgan and Mr. Vishal Hirawat, Advocates for the Resolution Professional.
3. Learned Counsel for the Personal Guarantor informs that negotiation talks are going on and placed on record e-mail dated 22.04.2024 which confirms the fact of settlement talks being in place.
4. List this matter on **10.06.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna